

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.01.2021 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 1101 of 2020	Vinod Singh Negi Vs. Kiran Shah Liquidator of ORG Informatics Ltd.	Anang Shandilya	

**For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	R. Soundara Rajan-R1 & R2 Akshayaa Benjamin
<b>3.</b>	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2 Sumit Kansal-RP
<b>4.</b>	Comp. App. (AT) (Ins) No. 652 of 2020	Smt Indrani Brahmachari Vs. Chandra Prakash & Ors.	Khyati Dhuparr	Sanyam Saxena-R1 Avi Tondon-R2 Abhay-R3
<b>5.</b>	Comp. App. (AT) (Ins) No. 943 of 2020	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas
<b>6.</b>	Comp. App. (AT) (Ins) No. 1124-1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	R.P. Agarwal-R1

**03:00 PM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

**For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	Mayuri Raghucanshi Akshat Singh	J. Mani Vannan-R1 Aditya Verma
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**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 976 of 2019  <b>Part Heard</b>	Srei Equipment Finance Ltd. Vs. Cosyn Ltd. & Ors.	Abhijeet Sinha Shambo Nandy	Prity Kumari-R3 S. Chidambaram-RP
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**By the order of Hon'ble Acting Chairperson**

**-sd/-**  
**Registrar**